

80. Dibrugarh University Teachers Union, Assam.
81. Gauhati University Teachers Association, Assam.
82. N.E.H.U. Teachers Association, Assam.
83. Assam College Teachers Association, Assam.
84. Assam College Principals Association, Assam.
85. Garhwal University Teachers Association, Uttar Pradesh.
86. Lucknow University Teachers University, Uttar Pradesh.
87. Agra University Teachers Association, Uttar Pradesh.
88. Allahabad University Teachers Association, Uttar Pradesh.
89. Staff Association, Vet Section, C.S.A., Uttar Pradesh.
90. Avadh University Teachers Association, Uttar Pradesh.
91. Rohilkhand University Teachers Association, Uttar Pradesh.
92. Aligarh Muslim University Staff Association, Uttar Pradesh.
93. Uttar Pradesh Teachers Association, Uttar Pradesh.
94. Kashmir University Teachers Association, Jammu & Kashmir.
95. Jammu University Teachers Association, Jammu & Kashmir.
96. Jammu & Kashmir Agriculture University Teachers Association, J&K.
97. Faculty Association I.I.S. Science Bangalore, Karnataka.

98. Bangalore University Teachers Association, Karnataka.
99. Gulbarga University Teachers Association, Karnataka.
100. Mysore University Teachers Association, Karnataka.
101. Karnataka University Teachers Association, Karnataka.
102. Andhra Pradesh University Teachers Association, Andhra Pradesh.
103. Andhra Pradesh College Teachers Association, Andhra Pradesh.
104. Osmania University Teachers Association, Andhra Pradesh.
105. J.N.T.U. Teachers Association, Andhra Pradesh.
106. S.V. University Teachers Association, Andhra Pradesh.

**Long-Term Plan for Completion
of On-Going and New Railway
Projects**

9428. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have drawn up any long term or corporate plan for the completion of on-going Projects—New Railway lines and conversion say upto 2000 AD with specific targets for their phased construction by the end of each of the Seventh, Eighth and Ninth Plans for each project;

(b) if so, the likely date of completion of each of the projects, alongwith the dates of the laying of the foundation stones and the dates of the beginning of construction work in each case.; and

(c) if not, the reasons therefor and whether such a plan would be drawn up

indicating the phased programme of construction for each Project ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) (a): No, Sir.

(b) Does not arise.

(c) Target dates of completion of each New Line upto say 2000 A. D. will depend on final allocation of resources for new lines in each five year Plan. It is therefore not possible to draw up such a plan at present.

Target for Couple Protection Rate

9429. SHRI P. KOLANDAIVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any target has been fixed for the effective couple protection rate;

(b) whether Government propose to achieve the target by 1990; and

(c) how many sterilisations are proposed in order to achieve the target of couple protection rate ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) to (c) The Seventh Five Year Plan envisages achieving effective couple protection rate of 42 per cent by the end of the Plan. Under the Seventh Five Year Plan, a target of 31 million Sterilisations has been fixed, besides targets for other Family Planning methods.

Proposal to Bring Statutory Medical Bodies Under One Roof

9430. DR. T. KALPANA DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to bring all statutory medical bodies under one roof; and

(b) if so, the reasons for such a move and the steps taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) and (b). There is a proposal for the establishment of Medical and Health Education Commission for coordination, planning and implementation of various medical and health education programmes in all branches of Health Sciences, planning for the development of Health manpower, allocation of funds and disbursement of grants to Medical and Health Institutions etc. No final decision has, however, been taken in this regard.

Manufacture of Copper T Without Licence

9431. DR. CHANDRASHEKHAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in view of the registration of Design under Indian Patent Act, manufacturing of Copper T without the licence or the consent of Indian company will attract litigations;

(b) if so, whether this fact has been considered before recommending the import of know-how; and

(c) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): (a) to (c) The information is being collected and will be laid on the table of the House.

Know-How to Manufacture Copper-T

9432. DR. CHANDRASHEKHAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: